

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 325 OF 2018 &
IA NO. 1195 OF 2018

Dated : 6th March, 2019

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member
Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

M/s Rimjhim Ispat Limited.

.... Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Kshitij Ajmani

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava
Ms. Harshita Sinha for R-2

ORDER

Learned counsel appearing for the Respondent No. 2 prays for another four weeks' time to comply with the order dated 10.01.2019.

Submissions of the learned counsel appearing for the Respondent No.2 as stated above, are placed on record.

Another four weeks' time is granted at the request of the learned counsel appearing for the Respondent No.2 for compliance of the order dated 10.01.2019 for filing the reply on or before 04.04.2019 after duly serving copy to the other side.

The leaned counsel appearing for the Appellant may file his Rejoinder on or before 02.05.2019 after duly serving copy on the other side.

List the matter on **07.05.2019.**

(Ravindra Kumar Verma)
Technical Member
mk/ss

(Justice N.K. Patil)
Judicial Member